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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6063/2023 & CM APPLs. 23724/2023, 42015/2023, 42016/2023, 46113/2023 & 52063/2023

ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED

..... Petitioner

Through: Mr. Raghav Sabharwal, Advocate.

Mr. Sujoy Datta and Mr. Vibhor

Kapoor, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC.

Mr. Abhishek Agarwal, Advocate for

HUDCO and HSC.

Mr. Ankur Chawla and Ms. Prerna Mahajan, Advocates in CM APPL.

46113/2023.

Mr. Rishi Kapoor, Advocate for

Intervener.

+ W.P.(C) 15918/2023 & CM APPLs. 64114/2023, 64116/2023

J SAGAR ASSOCIATES

..... Petitioner

Through: Mr. Buddy Ranganathan, Advocate.

versus

HOUSING AND URBAN DEVELOPMENT CORPORATION LTD & ORS. Respondents

Through: Mr. Abhishek Agarwal, Advocate for

HUDCO and **HSC**.

Mr. Vijay Joshi, SPC with Mr. Shubham Chaturvedi, Advocates for

R-2.

Mr. Ajjay Aroraa, Mr. Kapil Dutta,





Advocates for MCD.

Mr. Raghav Sabharwal, Advocate for R-5

Mr. Anuj Malhotra, Advocate.

Mr. Tushar Sannu and Mr. Sahaj

Karan Singh, Advocates.

Mr. Rishi Kapoor, Advocate for Intervener.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER 15.05.2024

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List on 25.09.2024.

SUBRAMONIUM PRASAD, J

MAY 15, 2024 *Rahul*